

ITEM NO.111

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6370/2003

STATE OF WEST BENGAL

Appellant(s)

VERSUS

SRI KUMUD BANDHAB SAMANTA(D)BY LRS & ORS

Respondent(s)

(with office report)

WITH

C.A. No. 3661/2005

(With Office Report)

Date : 24/09/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Anip Sachthey,Adv.

For Respondent(s) Mr. Rana Mukherjee, Adv.
Ms. Kasturika Kaumudi, Adv.
Mr. Shekhar Kumar,Adv.

Mr. M. P. Jha,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List both matters on 25.9.2014.

(PARDEEP KUMAR)
AR-cum-PS

(RENU DIWAN)
COURT MASTER